

[Shri Sukhdev Prasad]

[Placed in Library. See No. LT-4553/73 for (i) and (ii).]

**ANNUAL REPORT (1971-72) OF
THE CENTRAL BOARD FOR WORKERS
EDUCATION**

**II. NOTIFICATIONS UNDER THE
COAL MINES PROVIDENT FUND
FAMILY PENSION AND BONUS
SCHEMES ACT, 1948**

THE DEPUTY MINISTER IN THE
MINISTRY OF LABOUR AND RE-
HABILITATION (SHRI G. VENKAT
SWAMY): Sir, I beg to lay on the Table—

I. A copy (in English and Hindi)
of the Thirteenth Annual Report of
the Central Board for Workers
Education, for the year 1971-72.

[Placed in Library. See No. LT-4554/73].

II. A copy each (in English and
Hindi) of the following Notifica-
tions of the Ministry of Labour
and Rehabilitation (Department of
Labour and Employment) under
section 7A of the Coal Mines Pro-
vident Fund, Family Pension and
Bonus Schemes Act, 1948:—

(i) Notification G.S.R. No. 501 (E),
dated the 30th December, 1972,
publishing the Coal Mines Bonus
(Amendment) Scheme, 1972.

(ii) Notification G.S.R. No. 502 (E),
dated the 30th December, 1972,
publishing the Andhra Pradesh Coal
Mines Bonus (Amendment) Scheme,
1972.

(iii) Notification G.S.R. No. 503 (E),
dated the 30th Dec-amber, 1972,
publishing the Assam Coal Mines Bonus
(Amendment) Scheme, 1972.

(iv) Notification G.S.R. No. 504 (E),
dated the 30th December, 1972,
publishing the Rajasthan Coal Mines
Bonus (Amendment) Scheme, 1972.

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4555/73, for (i) to (iv)].

**CALLING ATTENTION TO A MAT-
TER OF URGENT PUBLIC IM-
PORTANCE DETECTION OF
SERIOUS IRREGULARITIES IN
THE CONSTRUCTION OF THE
SAFDARJUNG FLYOVER, NEW
DELHI**

श्री ओ.ऊ.म. प्रकाश त्यागः (उत्तर प्रदेश)
श्रीमान् में आपकी आज्ञा से सफदरजंग
उपरिपुल, नई दिल्ली के निर्माण के संबंध
में पाई गई गंभीर अनियमितताओं की ओर
निर्माण और आवास मंत्री का ध्यान दिलाना
चाहता हूँ।

THE MINISTER OF STATE IN THE
DEPARTMENT OF PARLIAMENTARY
AFFAIRS AND IN THE MINISTRY OF
WORKS AND HOUSING (SHRI OM
MEHTA): Mr. Chairman, Sir M/s. Dewan
Suraj Prakash Chopra and Sons have . . .

श्री नागेश्वर प्रसाद माहो (उत्तर प्रदेश):
श्रीमान् मेरा एक व्यवस्था का प्रश्न है और
वह यह है कि श्री ओम् मेहता हिन्दी खूब
अच्छी तरह से जानते हैं। जब उनसे हिन्दी
में सवाल पूछा गया तो उन्हें हिन्दी में ही जवाब
देना चाहिये। यह तो हिन्दी के साथ ज्यादाती
है।

श्री सहायति : आप तो दोनों ही
भाषा समझ लेते हैं।

श्री नागेश्वर प्रसाद माहो : यह समझने
की बात नहीं है बल्कि सिद्धान्त की बात है।

श्री ओम् मेहता : जब आप साफ मेटरी
पूछेंगे, तो मैं हिन्दी में जवाब दूंगा।

SHRI BHUPESH GUPTA (West Bengal):
The hon. Member knows English very
well.

SHRI OM MEHTA: Sir, M/s. Dewan Suraj
Prakash Chopra and Sons have been entrusted
by the New Delhi Municipal Committee to
carry out work of Construction of an
overbridge on Mehrauli Road near Safdarjung
Airport. On receipt of